

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION No. 1073  
TO BE ANSWERED ON 03<sup>rd</sup> December, 2021

**Criteria for Establishment of New Janaushadhi Kendras**

**1073. SHRI ARVIND DHARMAPURI:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has fixed criteria to sanction and approve the establishment of new Janaushadhi Kendras in the country;
- (b) if so, the details thereof;
- (c) the number of Janaushadhi Kendras functioning in the country, State/UT wise, including Telangana, district wise;
- (d) whether the Government intends to increase the number of Janaushadhi Kendras and provide incentives for establishing such new Kendras; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
(DR. MANSUKH MANDAVIYA)**

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(a) and (b): As per guidelines of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), any individual having D. Pharma/B. Pharma degree or any individual/organization who has employed D. Pharma/B. Pharma degree holder for getting drug licenses from the concerned State Government, is eligible to open Pradhan Mantri Bhartiya Janaushadhi Kendra (PMBJK) provided it fulfill the following requirements:

- (i) Minimum 120 sq. ft. space, duly supported by proper documents;
- (ii) Registration details of the pharmacist with State Pharmacy Council; and
- (iii) Applicants under the category of women entrepreneurs, divyang, SC and ST have to submit certificate/proof from respective authorities along with the undertaking.

(c): As on 28.11.2021, about 8533 Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) are open across the country, covering all districts in the States/Union Territories in the country. Out of these, 157 PMBJKs are open in the State of Telangana. State/UT-wise list of PMBJKs is enclosed as **Annexure-I** and the district-wise list for the State of Telangana State is enclosed as **Annexure-II** respectively.

(d) & (e): Government has set a target to open about 10,500 Pradhan Mantri Bhartiya Jan Aushadhi Kendras (PMBJKs) by March 2025, across the country. The details of incentives provided under the scheme for the purpose are as under:

**Normal Incentive:** The Kendras run by entrepreneurs of any class that are linked with PMBI through software get incentives up to Rs. 5.00 Lakh. The incentive is given @ 15% of monthly purchase made from PMBI by these Kendra subject to a ceiling of Rs. 15,000/- per month up to a total limit of Rs. 5.00 Lakh.

**Additional Incentive:** The Kendras opened in backward areas mentioned as aspirational districts by NITI Aayog & in Himalayan, Island territories and the North-Eastern States and Kendras run by women entrepreneurs, Divyang, SC & ST get an amount of Rs. 2.00 lakh in addition to normal incentives for reimbursement of furniture & fixtures and computer, etc.

**Statement referred to in part (c) of Lok Sabha Unstarred Q. No. 1073 for 03.12.2021 raised by Shri Arvind Dharmapuri regarding Criteria for Establishment of New Janaushadhi Kendras**

<b>State/Union Territory- wise list of PMBJK's functioning across the country as on 28.11.2021</b>		
<b>Sl. No.</b>	<b>Name of the State/UT</b>	<b>Number of PMBJK functional</b>
1	Andaman & Nicobar	3
2	Andhra Pradesh	183
3	Arunachal Pradesh	28
4	Assam	86
5	Bihar	271
6	Chandigarh	7
7	Chhattisgarh	241
8	Delhi	374
9	Goa	10
10	Gujarat	551
11	Haryana	231
12	Himachal Pradesh	63
13	Jammu And Kashmir	119
14	Jharkhand	75
15	Karnataka	954
16	Kerala	935
17	Ladakh	2
18	Lakshadweep *	0
19	Madhya Pradesh	239
20	Maharashtra	623
21	Manipur	33
22	Meghalaya	15
23	Mizoram	22
24	Nagaland	16
25	Odisha	344
26	Puducherry	18
27	Punjab	302
28	Rajasthan	137
29	Sikkim	3
30	Tamil Nadu	858
31	Telangana	157
32	DNH & D&D	36
33	Tripura	24
34	Uttar Pradesh	1177
35	Uttarakhand	214
36	West Bengal	182
<b>Grand Total</b>		<b>8533</b>

\* Medicines are directly supplied to the administration of Union Territory of Lakshadweep

**Statement referred to in part (c) of Lok Sabha Unstarred Q. No. 1073 for 03.12.2021 raised by Shri Arvind Dharmapuri regarding Criteria for Establishment of New Janaushadhi Kendras**

<b>District-wise list of PMBJKs functioning in Telangana as on 28.11.2021</b>		
<b>Sl. No.</b>	<b>Name of the District</b>	<b>Number of PMBJK functional</b>
1	Adilabad	7
2	Bhadradri Kothagudem	2
3	Hyderabad	20
4	Jagitial	10
5	Jangoan	8
6	Jayashankar Bhupalapally	3
7	Jogulamba Gadwal	5
8	Kamareddy	1
9	Karimnagar	3
10	Khammam	2
11	Kumuram Bheem Asifabad	2
12	Mahabubabad	2
13	Mahabubnagar	8
14	Mancherial	4
15	Medak	1
16	Medchal Malkajgiri	11
17	Mulugu	2
18	Nagarkurnool	3
19	Nalgonda	2
20	Narayanpet	1
21	Nirmal	5
22	Nizamabad	6
23	Peddapalli	6
24	Rajanna Sircilla	1
25	Ranga Reddy	18
26	Sangareddy	1
27	Siddipet	3
28	Suryapet	1
29	Vikarabad	4
30	Wanaparthy	1
31	Warangal Rural	7
32	Warangal Urban	6
33	Yadadri Bhuvanagiri	1
<b>Total</b>		<b>157</b>

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